

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 18972/2018

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

MOHAMMAD SALEEM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.84300/2018-CONDONATION OF DELAY
IN FILING and IA No.84301/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Date : 11-10-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBER]

For Petitioner(s) Mr. Sachin Sharma, Adv.
Mr. Arvind Kumar Sharma, Adv.
Mr. Mukesh Kumar Maroria, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Two weeks' time is granted to the learned counsel for
the petitioners to file spare copies in respect of all the
respondents.

(NEELAM GULATI)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER